Lok Sabha
Unstarred Question No. 984
Answered on Thursday, the 29<sup>th</sup> November, 2012
Agrahayana 8, 1934 (Saka)

Changes in Companies Act

Question

984. Shri Baijayant Jay Panda:

Will the Minister of Corporate Affairs be pleased to state:

(a) whether the Stock Exchange Board of India sought any changes in the Companies Act and if so, the details thereof; and

(b) the response of the Government in this regard?

Answer

The Minister of State (Shri Sachin Pilot)
(Independent Charge)

In the Ministry of Corporate Affairs

(a) & (b):- The suggestions made by Securities and Exchange Board of India (SEBI), through Ministry of Finance, during drafting of the Companies Bill, 2011, with regard to issues relating to regulatory harmony, were duly considered and incorporated therein. The Companies Bill, 2011 has been introduced in the Lok Sabha on 14/12/2011 and is under consideration.

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